

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 320 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

NAME OF THE COMPANY: M/s Seaways Shipping and Logistics Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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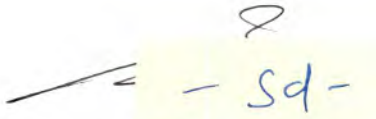
For the Petitioner (s) : Mr. Vishakh Ranjit, Advocate


For the Respondent (s) : None

ORDER

Ld. Counsel for the Petitioner submits that he shall be filing the required certificates with the Registry during the Course of the day.

To come up for final disposal on 6th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)